

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. No. 2641/2018 in Civil Appeal Nos. 3321-3348/2010

GANGAVVA & ORS.

Appellants

VERSUS

SPECIAL LAND ACQ. OFFICER & ANR.

Respondents

Date : 27-04-2018 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MS. JUSTICE INDU MALHOTRA

For Appellants

Mr. M. Hiremani Patil, Adv.  
Ms. E.R. Sumathy, AOR

For Respondents

UPON hearing the counsel the Court made the following  
O R D E R

On mentioning, the matter is taken on Board.

List the matter during the course of next week  
before an appropriate Bench as per the roster.

(Deepak Guglani)  
Court Master

(H.S. Parasher)  
Assistant Registrar